

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 533 of 2019

IN THE MATTER OF:

MSTC Ltd.

...Appellant

Versus

SPS Steel Rolling Mills Ltd. & Ors.

...Respondents

Present:

**For Appellant: Mr. Abhijeet Sinha, Ms. Pallavi Pratap, Mr. Saikat Sarkar
and Ms. Neema, Advocates**

For Respondents: Ms. Misha and Mr. Nikhil Mathur, Advocates

O R D E R

29.08.2019: Due to paucity of time this matter could not be taken up.
Post this appeal 'for admission (after notice)' on **18th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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